

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 10.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant:

Mr. Nishant Bhardwaj, Proxy Counsel for
Mr. H.P. Bhardwaj, Advocate

For the Respondent:

Mr. Janender Kumar Chumbak and Ms.
Radhika, Advocates

ORDER

One last opportunity granted to the counsel for the petitioner to address the arguments.

List for further consideration on 27.09.2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

10.09.2018
Ritu Sharma